

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 231 of 2019 [CP 99 of 2018]

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company:

Anil Jain

V/s

Saubhagya Hospitals Pvt Ltd & Ors

Section:

241, 242, 243, 244, 246 of the Companies Act, 2013

ORDER

Learned Counsel Mr. Soumya Sharma appeared for Petitioner.

Matter stands adjourned to 04.03.2021



**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 12th day of February, 2021

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